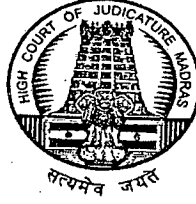


R.O.C.Nos.8/2019-Con.B2
& 11/2019-Con.B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 153 / 2019

Thiru. P.Mathusuthanan, District Judge, functioning as Chairman, Permanent Lok Adalat, Madurai, who has been appointed on transfer as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai in G.O.(Rt).No.380, Home (Courts-II) Department, dated 08.07.2019 is transferred and posted as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai, in the existing vacancy.

Tmt. V.Thenmozhe, District Judge, functioning as Chairman, Permanent Lok Adalat, Chennai, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai in G.O.(Rt).No.380, Home (Courts-II) Department, dated 08.07.2019 is transferred and posted as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, vice Thiru.J.Chandran, transferred.

Thiru. J.Chandran, Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, is transferred and posted as District and Sessions Judge, District Court No.II, Kancheepuram, in the existing vacancy.

Thiru.S.Shunmugavel, District Judge, functioning as Chairman, Permanent Lok Adalat, Tiruvarur, who has been appointed on transfer as Chairman, State Transport Appellate Tribunal, Chennai, in G.O.(D).No.751, Home (Transport-IV) Department, dated 09.07.2019 is posted as Chairman, State Transport Appellate Tribunal, Chennai, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 11.07.2019.

Sd/- C. Kumarappan,
REGISTRAR GENERAL